## BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.154/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Cor	mpany Sushil Kumar Ganeri Ors	walaVersus-Bengal Brahmaput	ra Conclave Pvt. &
Under Section	on <b>397/398</b>		
	& Designation of Authorized resentative (IN CAPITAL LETTERS)	d Appearing on behalf of	Signature with date
	AY KUMAR GUPTA	O-PATIALER.	Rohit Wesheri 21/11/17
1 Ratvanko 2 Swapre 3 CS Mo	Bornesjee Soft Lander And Charles And Courter PUS.	J Responden	2/11/12

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 22/11/2017.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)